

(a) whether the President of the All India Working Journalists Association has approached Government for setting up of a separate Labour Bench in Bihar for speedy settlement of industrial dispute, especially those relating to salary, retrenchment and termination of service;

(b) if so, the time by which Government propose to set up a separate bench on the lines of the tribunal set up recently for civil employees to settle the dispute relating to labour and negotiate the increasing number of labour disputes; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) No such representation has been received by the Central Government.

(b) and (c). Does not arise.

[English]

Allocation to Jammu and Kashmir under A.R.W.P.

4484. SHRI JANAKRAJ GUPTA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether funds allotted under A.R.W.P. (Accelerated Rural Water Programme) to the State of Jammu and Kashmir are lessor by Rs. 5 crores during the current financial year than in the year 1984-85;

(b) whether Government propose to provide the amount of funds required by the State Government; and

(c) if so, the time by which Government propose to release the funds?

THE MINISTER OF AGRICULTURE (S. BUTA SINGH): (a) to (c). During 1984-85 Rs. 1901.56 lakhs was provided to Jammu and Kashmir under Accelerated Rural Water Supply Programme (ARWSP). During 1985-86 it was decided to allocate ARWSP funds to the States equal to the assistance provided during 1984-85 subject to the Central assistance not exceeding the State M.N.P. provisions for rural water supply during 1985-86. ARWSP funds to the extent of Rs. 1422 lakhs were released during

1985-86 equal to the State's M.N.P. provision. The State was requested to enhance the M.N.P. provision to Rs. 1901.56 lakhs by January 1986 so as to receive the entire allocated amount under ARWSP. However, the State Govt. communicated enhancement of M.N.P. allocation to Rs. 1920 lakhs vide their telegram dated March 4, 1986. A further release of Rs. 59 lakhs has been made to the State. The release of the balance amount of Rs. 420.56 lakhs would be considered after the actual budget releases by the State are confirmed.

Shifting of Central Government Offices from Delhi

4485. SHRI C.K. KUPPUSWAMY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal to control or desperse the increasing migrant labour flowing into the Capital by shifting some of the units under various organisations to different States:

(b) if so, the basis on which such shifting will be arranged; and

(c) whether there is any proposal to shift some of the Central Government offices to Southern States/West Bengal from where a large number of employees are migrating into the Capital in the recent years?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b). The National Capital Region Planning Board has been established recently for the purpose of preparing a regional plan for balanced and coordinated development of the Capital region and to keep the population of Delhi within manageable limits by developing self-contained growth centres in the region to take away the pressure of migrant population on Delhi. The strategies to be adopted for achieving this objective are to be worked out by the Board while preparing the regional plan.

(c) A review is being undertaken by an official committee set up by the Ministry of Urban Development to determine which of the subordinate and attached offices under the various Ministries can be shifted to suit

able places outside Delhi. However, there is no specific proposal at present under consideration for shifting of any office to southern States/West Bengal.

Casual Labour in Mother Dairy, IDC and NDDB

4486. SHRIMATI N.P. JHANSI LAKSHMI:

SHRI MANIK REDDY:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that public sector units in Delhi such as Indian Dairy Corporation, National Dairy Development Board and Mother Dairy have been engaging casual labour continuously for 8-9 years and also hiring labour through private contractors;

(b) if so, the reasons therefor?

(c) whether this conforms to the guidelines issued by Government/Bureau of Public Enterprises and if not, the corrective steps proposed;

(d) how many posts have been filled through private contractors and since how long by Mother Dairy, I.D.C. and NDDB in Delhi; and

(e) how many posts are of casual nature and since how long?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) to (e). Information is being collected and will be laid on the Table of the House.

Irregularities in Saudi Job Recruitment

4487. SHRIMATI PRABHAWATI GUPTA :

DR. G. S. RAJHANS :

PROF. NIRMALA KUMARI SHAKTAWAT :

Will the Minister of Labour be pleased to state :

(a) whether the attention of the Government has been drawn to a newsitem captioned "Irregularities in Saudi Job recruitment" appearing in the Indian Express dated 5 March, 1986;

(b) if so, whether it is a fact that several doctors, nurses, labourers and other para-medical staff of Indian origin are being cheated by job recruitment agents ;

(c) if so, how many such cases have come to the notice of Government during the last two years ; and

(d) the steps contemplated by Government against the agents involved and to save the citizens of Indian origin from the clutches of such fictitious job recruitment agents ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A SANGMA : (a) and (b). Yes, Sir. We have received some complaints regarding cheating of para-medical staff.

(c) and (d). The following complaints from the workers including para-medics were received during the last two years :—

1984	...	76
1985	...	135

Registration Certificates in respect of 20 Recruiting Agencies have been suspended and cancelled in respect of two.

Installation of TV Transmitter in Srikakulam District of Andhra Pradesh

4489. SHRI H. A. DORA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is any proposal to install a television transmitter in Srikakulam District of Andhra Pradesh ;

(b) if so, the time by which it will be installed ; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) and (b). Establishment of a low power (10 W) TV transmitter at Srikakulam in Andhra Pradesh has been included in the